

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 326

TO BE ANSWERED ON THE 30TH NOVEMBER, 2021/ AGRAHAYANA 9, 1943 (SAKA)

SUICIDES DUE TO DRUG ABUSE

326. SHRI KESINENI SRINIVAS:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government can provide the data for suicides due to drug abuse for the last three years and if so, the details thereof, especially for the State of Andhra Pradesh;

(b) whether the Government is aware of the increasing suicides due to drug abuse and alcoholism at the national level and if so, the actions/steps taken/being taken by the Government to control the situation thereof;

(c) whether the Government recognizes the problem of drug addiction and abuse among the youth of the country and if so, action taken thereof;

(d) the awareness measures that have been undertaken by the Narcotics Control Bureau to curb substance abuse among teens and youth; and

(e) whether the Government can provide data on the quantity of drug confiscated during the last three years and if so, the details thereof, drug category-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI NITYANAND RAI)

(a) As per the latest data published by the National Crime Records Bureau (NCRB) pertaining to the year 2020, the number of suicides in the States/UTs (including the state of Andhra Pradesh) due to Drug abuse/Alcoholic Addiction during 2018-2020, is at Annexure-I.

(b) & (c) As per the said data, the total number of suicides due to drug abuse/alcoholic addiction during the years 2018, 2019 & 2020 were 7193, 7860 and 9169, respectively. The Government is taking sustained and coordinated action for arresting the problem of substance abuse among the youth. This includes:

- (i) Launching of Nasha Mukta Bharat Abhiyaan (NMBA) in 272 most vulnerable districts. Under this, a massive community outreach is being done involving around 8000 youth volunteers. More than 42 lakh youth have been reached out, under the Abhiyaan.
- (ii) 380 Integrated Rehabilitation Centre for Addicts (IRCAs) are being run for treating the drug users and to provide services of preventive education, awareness generation, motivational counseling, detoxification/de-addiction, after care and re-integration into the social mainstream.
- (iii) 80 Community based Peer led Intervention (CPLI) Centers are in operation with focus on vulnerable and at risk children and adolescents. Under this, peer educators engage children for awareness generation and life skill activities.
- (iv) 93 Outreach and Drop In Centers (ODICs) are set up to provide safe and secure space for substance users, with provision of screening, assessment and counseling. It also provides referral and linkage for treatment and rehabilitation services to substance dependents.

- (d) Narcotics Control Bureau (NCB) has taken the following awareness measures to curb substance abuse among teens and youth :
- (i) Facilitate awareness programme in Government & Private schools/colleges/other educational institutions all over India through its Regional, Zonal and Sub-Zonal Offices. NCB has conducted 10,195 awareness programmes during the year 2020 and 20,189 awareness programmes during the year 2021(till date).
 - (ii) NCB officials visit de-addiction centers to spread awareness about health issues related to drug abuse.
 - (iii) Organizes International Day against Drug Abuse and Illicit Trafficking on the 26th June every year to spread awareness among the general public about the ill effects of drug abuse and drug trafficking through various social media platforms by way of Audio Video messages of eminent personalities from the field of Politics, Bureaucracy, Sports, Films, Music, etc., and also through Telecom Service Providers, FM radios, Television Channels, etc. Anti-drug messages were also released from the Twitter handles of the Hon'ble Prime Minister of India, the Hon'ble Union Home Minister and other eminent personalities to give a boost to this online campaign.
 - (iv) Coordinates with the Ministry of Social Justice & Empowerment (MoSJ&E) and the National Commission for Protection of Child Rights (NCPCR) to spread awareness against drug abuse and protect

the youth, especially children, from falling prey to the drug menace.

With the active support of NCB, NCPCR formulated a "Joint Action Plan on Prevention of Drugs and Substance Use among Children and Illicit Trafficking" which was launched on 08.02.2021.

(e) Latest data published by the National Crime Records Bureau (NCRB) for the year 2020, on State/UT-wise seizures made under the Narcotic Drugs and Psychotropic Substances Act, 1985 during 2018-2020 is at Annexure-II.

State/UT-wise number of suicides due to Drug abuse/Alcoholic Addiction during 2018-2020 including Andhra Pradesh:-

Sl.	State/UT	2018	2019	2020
1	Andhra Pradesh	196	302	385
2	Arunachal Pradesh	0	0	1
3	Assam	39	92	64
4	Bihar	12	14	11
5	Chhattisgarh	290	291	372
6	Goa	34	23	27
7	Gujarat	64	75	77
8	Haryana	137	87	57
9	Himachal Pradesh	43	21	13
10	Jharkhand	80	49	49
11	Karnataka	1230	1133	1477
12	Kerala	656	792	692
13	Madhya Pradesh	922	1099	1331
14	Maharashtra	2010	2256	2479
15	Manipur	0	1	0
16	Meghalaya	16	28	14
17	Mizoram	18	27	45
18	Nagaland	2	4	3
19	Odisha	2	23	2
20	Punjab	55	102	72
21	Rajasthan	105	160	160
22	Sikkim	33	40	42
23	Tamil Nadu	1033	1042	1377
24	Telangana	16	26	77
25	Tripura	2	1	1
26	Uttar Pradesh	51	34	134
27	Uttarakhand	22	15	9
28	West Bengal	37	32	19
	TOTAL STATE(S)	7105	7769	8990
29	A & N Islands	16	17	25
30	Chandigarh	3	1	2
31	D&N Haveli and	4	7	17
32	Delhi UT	62	64	134
33	Jammu & Kashmir@	2	2	1
34	Ladakh@	-	-	0
35	Lakshadweep	0	0	0
36	Puducherry	1	0	0
	TOTAL UT(S)	88	91	179
	TOTAL (ALL INDIA)	7193	7860	9169

As per data provided by states/UTs

Source : NCRB

'+' Combined data of erstwhile D & N HAVELI AND DAMAN & DIU UT during 2018

'*' Data of erstwhile JAMMU & KASHMIR State Including LADAKH during 2018

'@' Data of newly created Union territory

Details of Category-wise quantity of drugs seized under Narcotics Drugs and Psychotropic Substances Act during last three years:-

S.No.	Category of Drugs	2018			2019			2020		
		Kgs.	Nos.	Ltrs.	Kgs.	Nos.	Ltrs.	Kgs.	Nos.	Ltrs.
1	Opium Based Drugs	216842.034	0	0	244546.382	0	0	299402.001	0	0
2	Cannabis Bases Drugs	1228089.216	0	0	443978.908	0	0	853554.414	0	0
3	Cocaine	447.974	0	0	54.982	0	0	493.01	0	0
4	Psychotropic Substances	37686.285	0	0	45552.84	0	0	5357.801	0	0
5	Medicinal Preparations	31231.579	11747942	110623.846	253274.563	20779435	944440.569	82111.512	56069140	139495.917
6	Drug Precursor-Acetic Anhydride	6.199	0	0	61.918	0	0	17.612	0	0
7	Other Drugs	2420143.857	421180	7174158.063	124413.037	69987	10791259.04	129008.57	3185911	964736.08
	G.Total	3934447.144	12169122	7284781.909	1111882.63	20849422	11735699.61	1369944.919	59255051	1104231.997

Source: NCRB